

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1158/IB/2020 IN CA/816/CAA/2020
IN
PETITION NUMBER : CP/1307/2018
NAME OF THE PETITIONER : V. Venkata Sivakumar (Liquidator)
M/s. The Jeypore Sugar Company Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Learned Liquidator/Applicant Mr. V. Venkata Sivakumar is present.

The Liquidator states that as per the earlier order dated 18.03.2021, connected matters are posted to 13.04.2021.

At request of the Liquidator, matter is adjourned to **13.04.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

VS

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)